

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 99 of 2013**

**Dated : 18<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Powergrid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s): Mr. M.G. Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Mr. S. Vallinayagam for R-5

**ORDER**

At the request of the learned counsel for the respondent no.5, post the matter for hearing on **21st January, 2015.**

**(Justice Surendra Kumar)  
Judicial Member**

rkt

**(Rakesh Nath)  
Technical Member**